HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD

THURSDAY, THE TWENTIETH DAY OF FEBRUARY
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HONOURABLE THE ACTING CHIEF JUSTICE SUJOY PAUL
AND
THE HONOURABLE SMT JUSTICE RENUKA YARA

IA.No.1 OF 2024
IN
WRIT APPEAL NO: 10 OF 2015

Between:

The Telangana State Ware Housing Corporation, Hyderabad (A State Government Undertaking) Warehousing Sadan, Behind Gandhi Bhavan, Nampally, Hyderabad, 500001, Rep. by its Managing Director.

...PETITIONER/APPELLANT IN W.A.No.10 OF 2015

AND

1. M/s. Sri Laxmi Narasimha Enterprises, Rep. by its Managing Partner, P.Rajaiah, S/o. Veeraiah, about 70 years, R/o. 2-3-20/A/2, Tulasinagar, Golnaka, Hyderabad.
2. P. Rajaiah, S/o. Veeraiah, Aged about 70 years, R/o. 2-3-20/A/2, Tulasinagar, Golnaka, Hyderabad
3. Food Corporation of India, HACA Bhavan, Nampally, Hyderabad. Rep. by its General Manager.

...RESPONDENTS/RESPONDENTS IN W.A.No.10 OF 2015

Petition under Order 9 Rule 9 of CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to restore the W.A No. 10 of 2015 by set aside the orders dt. 04-04-2024.

This Petition coming on for hearing, upon perusing the petition and affidavit filed in support thereof and W.A.No.10 of 2015 upon hearing the arguments of SRI MOOD BALU, SC FOR TGSWC for the Petitioner, and of SRI K.RAGHAVA CHARYULU on behalf of Respondent No.1 and of SRI B.G.RAVINDER REDDY, on behalf of Respondent No.2 and of SRI P.VENUGOPAL REDDY for the Respondent No.3, the Court made the following: **ORDER**

Parties through their counsel.

This application filed seeking to set aside the order dated 04.04.2024 passed by this Court in W.A.No.10 of 2015, whereby the appeal was dismissed for want of prosecution, is taken up for hearing.

In the absence of opposition and for the reasons stated in paragraph No.4 of the affidavit filed along with the present application, this application is ordered and the appeal is restored to its original number. The appeal shall be listed in due course.

SD/-I. NAGA LAKSHMI
DEPUTY REGISTRAR

//TRUE COPY//

SECTION OFFICER

To

1. The Section Officer, Non-Service Section, High Court for the State of Telangana, at Hyderabad.
2. The Section Officer, Division Bench Section, High Court for the State of Telangana, at Hyderabad.
3. The General Manager, Food Corporation of India, HACA Bhavan, Nampally, Hyderabad.
4. One CC to SRI MOOD BALU, SC FOR TGSWC [OPUC]
5. One CC to SRI P.VENUGOPAL REDDY, Advocate [OPUC]
6. One CC to SRI K.RAGHAVA CHARYULU, Advocate [OPUC]
7. One CC to SRI B.G.RAVINDER REDDY, Advocate [OPUC]
8. Two CD Copies

PSK.
bs

HIGH COURT

DATED:20/02/2025

ORDER

IA.No.1 OF 2024
IN
WA.No.10 of 2015



RESTORING OF THE WRIT APPEAL

11
G.b
#3/3/23